GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2083 ANSWERED ON:22.08.2013 ROB AT BINA Patel Shri Devji;Singh Shri Bhupendra

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any Rail Over Bridge (ROB) at the railway crossing between the Bina and Damoh stations in Madhya Pradesh is proposed to be constructed;
- (b) if so, the details thereof and the time by which the above construction work is likely to be started;
- (c) whether work of construction of foot over bridge at Bheenmal railway station situated in Jalore (Rajasthan) is lying incomplete due to lack of funds;
- (d) if so, the details thereof; and
- (e) the steps taken by the railways against the railway officials and the contractors responsible for the delay in the construction of a foot over bridge there?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.2083 BY SHRI BHOOPENDRA SINGH & SHRI DEVJI M. PATEL TO BE ANSWERED IN LOK SABHA ON 22.08.2013 REGARDING ROB AT BINA

- (a) Works of construction of 5 Road Over Bridges (ROBs) in lieu of Level Crossings have been sanctioned in Railway Works Programme 2012-13 between Bina-Domoh.
- (b) The details of the 5 ROB works are as under:

Bridge in lieu of LC No.28 at km 1052/6-7

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S.No. Name of works Railway Share State Govt.share Total Cost (Rs. in Crores) (Rs. in Crores)
1. Bina-Katni - Road Over 13.26 28.38 41.64
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- 2. Bina-Katna Road Over 10.79 11.35 22.14 Bridge in lieu of LC No.19 at km 1034/5-6
- 3. Bina-Katni Road Over 10.40 11.40 21.8 Bridge in lieu of LC No.21 at km 1045/4-5
- 4. Bina-Katni Road Over 15.38 11.35 26.73 Bridge in lieu of LC No.11 at km 1011/6-7
- 5. Bina-Katni Road Over 11.29 28.38 39.67 Bridge in lieu of LC No.30 at km 1056/1-2

General Arrangement Drawings (GADs) for all the above ROBs have been approved by Railway. Estimates are being prepared by Madhya Pradesh State Road Development Corporation (MPSRDC) and contracts for execution of above works are to be finalized by MPSRDC. Therefore, it is not possible for Railways to advise the time by which these will be started by them.

- (c) and (d): No, Madam. Sufficient funds are available for construction of the work of Foot Over Bridge at Bhinmal Railway Station.
- (e): Suitable action against the agency executing the work of construction of Foot Over Bridge is contemplated.